

**Central Administrative Tribunal
Principal Bench**

**RA No.113/2016
In
OA No.3442/2014**

New Delhi, this the 27th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Parul,
Aged 40 years,
W/o Anand Singh,
C/o Ram Bhaj,
R/o VPO Jassia, Distt. Rohtak,
Haryana.

...Review Applicant
(None)

Versus

1. Shruti Poddar,
D/o Shri Pawan Poddar,
D-96A, Mahendru Enclave,
Near Model Town-III,
Delhi-110033.
2. Vikrant Kumar Maurya,
S/o Shri Gaya Prasad Maurya,
R/o Room No.3, Kaveri Hostel,
JNU, New Delhi-110067.
3. Kendriya Vidyalaya Sangathan,
Through its Chairman,
18, Jeet Singh Marg,
New Delhi-110016.
4. Ministry of Human Resource Development,
Through Secretary,
Shastri Bhawan,
New Delhi.

...Review Respondents

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

This Application is filed with a prayer to review the order dated 31.03.2016 passed in OA No.3442/2014. For the past several occasion

s, it was being listed, but there is no representation for the review applicant.

2. Though the Review Application could have been disposed of in circulation, we directed it to be listed for hearing to enable the applicant to address the arguments. Today also, there is no representation on behalf of the review applicant. We have perused the record and do not find any ground that warrants the review of the order passed in the OA. RA is, accordingly, dismissed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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